

The Meeting No.16/AM-20 dated 16.01.2020 (Part-II) actually held on 14.04.2020 for the licensing year 2019-20 to consider the cases under para 4.7 FTP 2015-20, Duty Exemption Schemes (Chapter-4) through Video Conferencing under the Chairmanship of Shri Hardeep Singh, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Kuldeep Singh, Asst. Director-I	DCMSME
2.	Dr. Ram Asrey Lal, Sr. General Manager	AT&DC
3.	Shri Nand Lal, Consultant	DPIIT
4.	Shri Rajesh Malhotra, DDG	DGFT
5.	Shri Manoj Kumar Meena, Asst. Director	DGFT

At the outset the Minutes of NC-V Meeting No. 16/AM-20 (Part-I) dated 16.01.2019 actually held on 05.03.2020 and 17.03.2020 for the licensing year 2019-20 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.16/AM-20 dated 16.01.2020 (Part-II) was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER : 16/84-ALC3/2019 **MEETING DATE** : 16.01.2020

1	Case No.:247/24/84-ALC3/2018	Party Name: HIMATSINGKA SEIDE LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00671/AM19/	RLA File :07/24/040/00341/AM16/	Lic.No/Date:0710109261 13.01.2016		Defer Date 18.06.2020

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings:

1. 16% wastage has been claimed from yarn to export product in each case which is very high.
2. Input 2 is in 4 count 1/80s, 1/100s, 1/120s & 1/140s. Each may be given separately.
3. Each Export contains all 3 yarns in which one type of yarn is in 4 counts. Content of each in kg's in each export product to be given separately.
4. Manufacturing process flow chart and wastage of yarn and fabric at each stage of manufacturing may be given.
5. Very high quantity (99343.8Kg's) sizing chemical has been claimed where as warp yarn is only 3999.998 Kg's. Applicant may justify the requirement.
6. Please give specific point wise reply and justification to avoid repeated queries and delay in disposal.

The case stands deferred for re-listing on 18.06.2020.

2	Case No.:257/24/84-ALC3/2018	Party Name :HIMATSINGKA SEIDE LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00681/AM19/	RLA File :07/24/040/00382/AM16/	Lic.No/Date:0710109412 17.02.2016		Defer Date 18.06.2020

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings:

1. Please provide in matrix form, the content of each input, wastage claimed for each input in percentage terms against each export product. (Name of export product mentioning content of each input in kg's, total weight of export product and percentage wastage claimed for each export product).
2. Manufacturing process flow chart, input used, stage wise wastage of each input in percentage terms and justification for such wastage for each export product.
3. Please give specific point wise reply and justification to avoid repeated queries and delay

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in disposal
The case stands deferred for re-listing on 18.06.2020.

3	Case No.:47/24/84-ALC3/2018	Party Name: HIMATSINGKA SEIDE LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00471/AM19/	RLA File :07/24/040/00124/AM17/	Lic.No/Date:0710110049 04.07.2016	Defer Date:18.06.2020	

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings:

1. Please provide in matrix form, the content of each input, wastage claimed for each input in percentage terms against each export product. (Name of export product mentioning content of each input in kg's, total weight of export product and percentage wastage claimed for each export product).
2. Manufacturing process flow chart, input used, stage wise wastage of each input in percentage terms and justification for such wastage for each export product.
3. Please give specific point wise reply and justification to avoid repeated queries and delay in disposal

The case stands deferred for re-listing on 18.06.2020.

4	Case No.:117/24/84-ALC3/2018	Party Name: HIMATSINGKA SEIDE LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00541/AM19/	RLA File :07/24/040/00199/AM17/	Lic.No/Date:0710110493 05.10.2016	Defer Date 18.06.2020	

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings:

1. Please provide in matrix form, the content of each input, wastage claimed for each input in percentage terms against each export product. (Name of export product mentioning content of each input in kg's, total weight of export product and percentage wastage claimed for each export product).
2. Manufacturing process flow chart, input used ,stage wise wastage of each input in percentage terms and justification for such wastage for each export product.
3. Please give specific point wise reply and justification to avoid repeated queries and delay in disposal

The case stands deferred for re-listing on 18.06.2020.

5	Case No.:262/24/84-ALC3/2018	Party Name: INTEGRAL TOOLS COMPANY INDIA PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00686/AM19/	RLA File :07/24/040/00403/AM17/	Lic.No/Date:0710111326 23.03.2017	Defer Date 18.06.2020	

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings:

1. To give import content of nylon fabric in export item.
2. As per application, the quantity 12.4 Sqm has been asked for where as in export description net content 1.24 meter has been mentioned. This is to be clarified.
3. To give fabric in square meter and to indicate design/drawing of export product.
4. Complete calculation for requirement of fabric, indicating wastage, if any for making

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export item.
The case stands deferred for re-listing on 18.06.2020.

6	Case No.:5/16/84-ALC3/2019	Party Name: PINNACLE CLOTHING CO	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status: Approve
HQ File :01/84/050/00402/AM20/	RLA File :05/24/040/00468/AM18/	Lic.No/Date:0510405099 26.12.2017		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

7	Case No.:45/4/84-ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status: Reject
HQ File :01/84/050/00050/AM20/	RLA File :32/24/040/00061/AM18/	Lic.No/Date:3210078446 10.04.2018		
Decision : Committee considered the case as per agenda and along with other relevant papers and noted that the firm was asked on 05.08.2019, 04.11.2019 and with final reminder on 20.01.2020 to furnish the following information : <ol style="list-style-type: none"> 1. Weight of Export product. 2. Manufacturing process. 3. Stage wise wastage. 4. Weight of export product in Kg's. Reply is not received so far so NC decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

8	Case No.:14/16/84-ALC3/2018	Party Name: CDI FOOTWEAR PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00287/AM19/	RLA File :05/23/040/00273/AM19/	Lic.No/Date:0510407938 28.09.2018		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none"> 1. Requirement of making upper is 1.75 Square feet for gents and 1.5 square feet for ladies in SION, where as firms requirement comes to 2.2677 square feet. Please clarify/justify. 2. To give import content of PVC leather and collar padding in export item , indicating wastage. 3. Complete calculation for requirements of both the import items indicating wastage with drawing /design for making export item. The case stands deferred for re-listing on 18.06.2020.				

9	Case No.:86/21/85-ALC3/2018	Party Name: CREATIVE GARMENTS PVT. LTD.,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/85/050/00280/AM19/	RLA File :03/94/040/00878/AM19/	Lic.No/Date:0310826772 01.02.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with others relevant papers and decided to ask the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020.				

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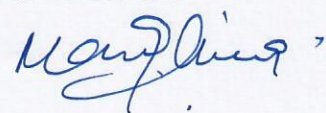
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10	Case No.:15/25/84-ALC3/2018	Party Name: SUMILON INDUSTRIES LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00713/AM19/	RLA File :52/24/040/00071/AM19/	Lic.No/Date:5210042973 25.02.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

13	Case No.:16/25/84-ALC3/2018	Party Name: SURE SAFETY (INDIA) LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00714/AM19/	RLA File :34/24/040/00361/AM19/	Lic.No/Date:3410044937 28.02.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none"> 1. Manufacturing process indicating stage wise wastage of each raw material in manufacturing process. 2. Net weight of import item (i.e. Import content) in the export item and to indicate weight of export and import item in kg term. 3. Drawing/Design/Layout of the export item with efficiency chart of raw material. 4. Complete calculation of requirement of each raw material in manufacturing of export product, giving detailed specification of each raw material like GSM/Width or Area in Square meter etc duly certified by chartered engineer. The case stands deferred for re-listing on 18.06.2020.				

14	Case No.:17/25/84-ALC3/2018	Party Name: SURE SAFETY (INDIA) LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00715/AM19/	RLA File :34/24/040/00362/AM19/	Lic.No/Date:3410044938 28.02.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none"> 1. Manufacturing process indicating stage wise wastage of each raw material in manufacturing process. 2. Net weight of import item(i.e. Import content) in the export item and to indicate weight of export and import item in kg term. 3. Drawing/Design/Layout of the export item with efficiency chart of raw material. 4. Complete calculation of requirement of each raw material in manufacturing of export product, giving detailed specification of each raw material like GSM/Width or Area in Square meter etc duly certified by chartered engineer. The case stands deferred for re-listing on 18.06.2020.				

15	Case No.:43/25/84-ALC3/2018	Party Name: TOPLINE COMMODITIES PVT.LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00741/AM19/	RLA File :02/24/040/00184/AM19/	Lic.No/Date:0210209041 07.03.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				




16	Case No.:11/1/84-ALC3/2019	Party Name: DAKS INDIA INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00752/AM19/	RLA File :05/23/040/00582/AM19/	Lic.No/Date:0510410070 27.03.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

17	Case No.:17/5/84-ALC3/2019	Party Name:K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approved
HQ File :01/84/050/00071/AM20/	RLA File :04/24/040/00279/AM19/	Lic.No/Date:0410165364 28.03.2019		

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under.

EXPORT MADE ITEM NO. 1:- "LEATHER HAND BAGS"

Export Product Description	LEATHER HANDBAG
QTY (In Nos.)	22,500

S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	54,000.00
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	16,459.00
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	3,380.00
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	7,054.00
9	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	725.00
11	RELEVANT WEBBING	MTR	37,125.00
15	METAL FITTING	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	16,875.00
17	SLIDER	NOS	Net to Net
18	STOPPER	NOS	Net to Net

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19	STOPPER	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	146.00
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	335.00
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 2:- "PVC HAND BAG"

Export Product Description	PVC HAND BAG
QTY (In Nos.)	17,000

S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	20400
2	RELEVANT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL/ 12CM LW PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL/ 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP- 50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	3060
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	5355
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	1617.00
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	3460.00
9	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	556.00
11	WEBBING	MTR	28050
15	METAL FITTING	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	10880
17	SLIDER	NOS	Net to Net

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21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	316.00
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	792.00
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 3:- "LEATHER SATCHEL BAG"

Export Product Description	LEATHER SATCHEL BAG
QTY (In Nos.)	7,000

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	18200
5	RELEVENT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	6468
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	3504.998
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	7091.9996
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	256.99996
11	RELEVENT WEBBING	MTR	7910
12	RELEVENT MESH (SPACER MESH)	MTR	1323
15	METAL FITTING	NOS	70000
16	RELEVENT ZIP FASTENER	MTR	9520
17	SLIDER	NOS	28000
20	SNAP BUTTON (METAL FITTING)	SET	7000
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	70

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22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	154
23	SILICA GEL (PACKING MATERIAL)	NOS	84000
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	7000

EXPORT MADE ITEM NO. 4:- "PVC SACHEL BAG"

Export Product Description	PVC SACHEL BAG
QTY (In Nos.)	1,000

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	1200
3	RELEVENT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	269
5	RELEVENT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	393
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	244
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	390
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	33
11	RELEVENT WEBBING	MTR	1300
12	RELEVENT MESH (SPACER MESH)	MTR	74
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	2450
17	SLIDER	NOS	Net to Net

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20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	7
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	10
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 5:- "LEATHER EXECUTIVE BAG"

Export Product Description	LEATHER EXECUTIVE BAG
QTY (In Nos.)	7,000

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	15400
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH:59 INCHES)	YARD	11704.9996
6	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	138.999
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	3285.9995
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	5645.9998
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	872.99996
11	RELEVENT WEBBING	MTR	11550
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	6930
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	101.99994
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	225.9999

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23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 6:- "PVC EXECUTIVE BAG"

Export Product Description	PVC EXECUTIVE BAG
QTY (In Nos.)	9,000

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	13050
2	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL/ 12CM LW PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL/ 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/ CVS WIDTH 57 INCHES)	MTR	3267
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-59 INCHES)	YARD	15048.9999
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	4791.996
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	7321.995
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	909
11	RELEVENT WEBBING	MTR	14850
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	8910
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	130.995
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	290.9997
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 7:- "LEATHER LAPTOP BAG"

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Export Product Description		LEATHER LAPTOP BAG	
QTY (In Nos.)		6,000	

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	25200
3	RELEVENT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	198
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-59 INCHES)	YARD	5040
6	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	36
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	1921.8
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	3484.8
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	288
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	3720
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	93.6
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	200.4
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 8:- "PVC LAPTOP BAG"

Export Product Description	PVC LAPTOP BAG
QTY (In Nos.)	1500

S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	4650
2	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL/ 12CM LW PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL/ 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	414
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-59 INCHES)	YARD	1260
6	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	9
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	447.3
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	866.7
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	72
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	930
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	23.4
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	50.1
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 9:- "LEATHER BELTS"

Export Product Description	LEATHER BELTS
QTY (In Nos.)	70,000

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S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	119000
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	46340
10	RELEVANT REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD (CHAMAR CHARME)	SQMTR	4298
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	3360
14	BUCKLE (METAL FITTINGS)	NOS	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	560
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	455
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 10:- "LEATHER BELTS COMBINATION WITH PVC MATERIALS"

Export Product Description	LEATHER BELTS COMBINATION WITH PVC MATERIALS
QTY (In Nos.)	45,000

S.No.	Item Description	UOM	Total Qty
3	RELEVANT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	3132
10	RELEVANT REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD (CHAMAR CHARME)	SQMTR	2587.5
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	2160
14	BUCKLE (METAL FITTINGS)	NOS	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	369
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	328.5

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23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
25	PACKING GIFT BOX (NON CORRUGATED) (PACKING MATERIAL)	NOS	As Per Packing Policy
26	PACKING INSERT BOX (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 11:- "LEATHER PURSE"

Export Product Description	LEATHER PURSE
QTY (In Nos.)	12,000

S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	6000
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	5316
6	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	3852
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	1984.00
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	685.00
9	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	84
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	2647.00
15	METAL FITTING (METAL FITTING)	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	19560
17	SLIDER	NOS	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	65.00
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	108

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23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
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EXPORT MADE ITEM NO. 12:- "PVC PURSE"

Export Product Description	PVC PURSE
QTY (In Nos.)	8,000

S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	1440
3	RELEVANT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	560
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	2612
6	RELEVANT INNER LINING (MUSIKA NAPPA EMBOS / ALPINA EMBOS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	1467.2
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	988
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	759.2
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	515.2
15	METAL FITTING	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	6640
17	SLIDER	NOS	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	43.2
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	72

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23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
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EXPORT MADE ITEM NO. 13:- "LEATHER WALLET"

Export Product Description	LEATHER WALLET
QTY (In Nos.)	3,000

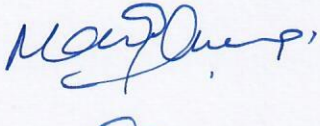
S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	1890
5	RELEVENT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH:59 INCHES)	MTR	480
6	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	261
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	244.5
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	148.2
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	16.8
13	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	213.3
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	2400
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	16.2
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	27
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 14:- "PVC WALLET"

Export Product Description	PVC WALLET
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QTY (In Nos.)		38,000	
S.No.	Item Description	UOM	Total Qty
1	RELEVENT COW FINISHED LEATHER	SQFT	836
3	RELEVENT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	2508
5	RELEVENT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	4544.8
6	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	2348.4
7	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	1493.4
8	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	623.2
9	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	45.6
13	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	1250.2
15	METAL FITTING	NOS	Net to Net
16	RELEVENT ZIP FASTENER	MTR	14440
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	205.2
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	342
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
EXPORT MADE ITEM NO. 15:- "LEATHER CARD HOLDER"			



Export Product Description	LEATHER CARD HOLDER
QTY (In Nos.)	15,000

S.No.	Item Description	UOM	Total Qty
1	RELEVANT COW FINISHED LEATHER	SQFT	5809.5
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	1476
6	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	1050
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	319.5
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	183
9	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	18
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	439.5
15	METAL FITTING	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	2400
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	34.5
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	69
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 16:- "PVC CARD HOLDER"

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Export Product Description		PVC CARD HOLDER	
QTY (In Nos.)		15,000	
S.No.	Item Description	UOM	Total Qty
3	RELEVANT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC - POLY/CTN NON BRUSH TWILL / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC WIDTH 59 INCHES)	MTR	480
5	RELEVANT INNER LINING (MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING/ MICRO FIBER LINING / 100% COTTON CANVAS LINING / 100% POLYESTER COACH FABRIC WIDTH-59 INCHES)	MTR	1476
6	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH:58 INCHES)	MTR	1101
7	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	319.5
8	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	183
9	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	18
13	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	439.5
15	METAL FITTING	NOS	Net to Net
16	RELEVANT ZIP FASTENER	MTR	2400
17	SLIDER	NOS	Net to Net
20	SNAP BUTTON (METAL FITTING)	SET	Net to Net
21	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	30
22	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	60
23	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
24	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions

18	Case No.:1/1/84-ALC3/2019	Party Name: RAM COIR MILLS	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00001/AM20/	RLA File :10/24/040/00110/AM19/	Lic.No/Date:1010060163 29.03.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the content of PVC in Kg in Export Product. Reply is not received so far, so committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

19	Case No.:2/1/84-ALC3/2019	Party Name: KALAKRITI	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00002/AM20/	RLA File :05/23/040/00589/AM19/	Lic.No/Date:0510410100 29.03.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: 1. To indicate different size of cover with import content and wastage claimed in the manufacturing of export product. 2. Calculation for requirement of import item for manufacturing of export product giving both import and export item in square meter. 3. To specify whether import is in yarn or fabric. The case stands deferred for re-listing on 18.06.2020.				

20	Case No.:8/4/84-ALC3/2019	Party Name: SUCHETA ENTERPRISES	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00013/AM20/	RLA File :06/24/040/00002/AM20/	Lic.No/Date:0610039149 09.04.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to wait for comments of DPIIT. The case stands deferred for re-listing on 18.06.2020.				

21	Case No.:9/4/84-ALC3/2019	Party Name: NATROYAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00014/AM20/	RLA File :34/24/040/00005/AM20/	Lic.No/Date:3410045032 09.04.2019		
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under:				
S.No	Export product	Export Quantity	Import item	Quantity recommended Per Sq. Metre
1	Fabric Coated/	500000 Sq.	1. PVC RESIN	.6175 kg

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	Bouding with PVC	Mtr.	2.	PVC PLASTICIZER	.227 kg
			3.	RELEVANT TITANIUM DIOXIDE	.0319 kg
			4.	STABILIZERS	.0087 kg
			5.	BLOWING/FOAMING AGENT	.037 kg
			6.	RELEASE PAPER (155-240 GMS/SQM	.0439 kg
			7.	YARN (POLYESTER/COTTON VISCOSE) 1 .06 Kg/KG	1.06kg/kg context of respective item contained in export product

RA concerned may take necessary action subject to compliance of other usual conditions.

22	Case No.:12/4/84-ALC3/2019	Party Name: SAIvana EXPORTS PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00017/AM20/	RLA File :05/24/040/00017/AM20/	Lic.No/Date:0510410212 11.04.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

23	Case No.:17/4/84-ALC3/2019	Party Name: S.K. SHOES AND BOOTS PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00022/AM20/	RLA File :06/24/040/00005/AM20/	Lic.No/Date:0610039158 15.04.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

24	Case No.:21/4/84-ALC3/2019	Party Name:DAKS INDIA INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00026/AM20/	RLA File :05/23/040/00029/AM20/	Lic.No/Date:0510410301 22.04.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

25	Case No.:23/4/84-ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status: Approve
HQ File :01/84/050/00028/AM20/	RLA File :05/24/040/00032/AM20/	Lic.No/Date:0510410302 22.04.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance				

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authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

28	Case No.:35/4/84-ALC3/2019	Party Name: GRINDWELL NORTON LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00040/AM20/	RLA File :03/94/040/00033/AM20/	Lic.No/Date:0310828703 01.05.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 20.01.2020 to furnish the followings: <ol style="list-style-type: none">1. weight of knitted fabric meant for coating in Kgs and the content of both the input yarn in such knitted fabric in kgs.2. The wastage claimed from knitted fabric to coated fabric may also be given in % term of weight basis % term of weight basis. Reply is still not received, committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

29	Case No.:42/4/84-ALC3/2019	Party Name: SURE SAFETY (INDIA) LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00047/AM20/	RLA File :34/24/040/00012/AM20/	Lic.No/Date:3410045111 03.05.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none">1. Manufacturing process indicating stage wise wastage of each raw material in manufacturing process.2. Net weight of import item (i.e. Import content) in the export item and to indicate weight of export and import item in kg term.3. Drawing/Design/Layout of the export item with efficiency chart of raw material.4. Complete calculation of requirement of each raw material in manufacturing of export product, giving detailed specification of each raw material like GSM/Width or Area in Square meter etc duly certified by chartered engineer. The case stands deferred for re-listing on 18.06.2020.				

30	Case No.:43/4/84-ALC3/2019	Party Name: SURE SAFETY (INDIA) LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00048/AM20/	RLA File :34/24/040/00024/AM20/	Lic.No/Date:3410045112 03.05.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none">1. Manufacturing process indicating stage wise wastage of each raw material in manufacturing process.2. Net weight of import item(i.e. Import content) in the export item and to indicate weight of export and import item in kg term.3. Drawing/Design/Layout of the export item with efficiency chart of raw material.4. Complete calculation of requirement of each raw material in manufacturing of export product, giving detailed specification of each raw material like GSM/Width or Area in Square meter etc duly certified by chartered engineer. The case stands deferred for re-listing on 18.06.2020.				

31	Case No.:44/4/84-ALC3/2019	Party Name: SURE SAFETY (INDIA)	Meet No/Date:16/84-	Status:Deffered and Re-indexed
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		LIMITED	ALC3/2019 16.01.2020	
HQ File :01/84/050/00049/AM20/	RLA File :34/24/040/00025/AM20/	Lic.No/Date:3410045113 03.05.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the followings: <ol style="list-style-type: none"> 1. Manufacturing process indicating stage wise wastage of each raw material in manufacturing process. 2. Net weight of import item(i.e. Import content) in the export item and to indicate weight of export and import item in kg term. 3. Drawing/Design/Layout of the export item with efficiency chart of raw material. 4. Complete calculation of requirement of each raw material in manufacturing of export product, giving detailed specification of each raw material like GSM/Width or Area in Square meter etc duly certified by chartered engineer. The case stands deferred for re-listing on 18.06.2020.				

32	Case No.:2/5/84-ALC3/2019	Party Name:RAD GLOBAL PVT.LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve	
HQ File :01/84/050/00056/AM20/	RLA File :13/24/040/00146/AM20/	Lic.No/Date:1310049274 08.05.2019			
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under:					
S. N.	Export item	Qty.		Import item	Qty. Recommended
1.	HDPE WARP KNIT FABRIC	150.0 MT	1.	HDPE	149.04 MT
2.	SHADE SAILS	10.0 MT	2.	MASTER BATCH ADDITIVES	12.960 MT
3.	CURTAINS	4.0 MT	3.	HDPE	9.940 MT
4.	FENCE SCREEN	36.0 MT	4.	MASTER BATCH ADDITIVES	0.860 MT
			5.	HDPE	3.975 MT
			6.	MASTER BATCH ADDITIVES	0.945 MT
			7.	HDPE	34.280 MT
			8.	MASTER BATCH ADDITIVES	2.980 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

33	Case No.:15/4/85- ALC3/2019	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/85/050/00029/AM20/	RLA File :05/24/040/00076/AM20/	Lic.No/Date:0510410517 08.05.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and noted that CLA Delhi was requested to send hard copy of the application but application of the above mentioned AA has not yet been received. Committee decided to ask the firm to send a copy of application of the above mentioned Adv authorization. The case stands deferred for re-listing on 18.06.2020.				

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35	Case No.:18/5/84-ALC3/2019	Party Name :K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status: Approved
HQ File :01/84/050/00072/AM20/	RLA File :04/24/040/00028/AM20/	Lic.No/Date:0410165626 18.05.2019		

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under:

EXPORT MADE ITEM NO. 1:- "LEATHER SACHEL BAG"

Export Product Description	LEATHER SACHEL BAG
QTY (In Nos.)	6,096

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVANT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	932.38
4	RELEVANT INNER LINING (ASIAN FAILE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	4591.81
5	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	196.29
6	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	1787.65
7	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	4066.03
8	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	208.91
9	RELEVANT WEBBING	MTR	9552.43
10	RELEVANT MESH (SPACER MESH)	MTR	581.86
11	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	91.14
12	METAL FITTING (METAL FITTING)	NOS	Net to Net
13	RELEVANT ZIP FASTENER	MTR	5181.60
14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net

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18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	37.80
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	79.25
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 2:- "LEATHER EXECUTIVE BAG"

Export Product Description	LEATHER EXECUTIVE BAG
QTY (In Nos.)	1,157

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVANT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CSV WIDTH 57 INCHES)	MTR	59.87
4	RELEVANT INNER LINING (ASIAN FAILE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	789.02
5	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	22.62
6	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	369.89
7	RELEVANT REINFORCEMENT MATERIAL 210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN	YARD	520.25
8	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	49.23
9	RELEVANT WEBBING	MTR	1295.84
12	METAL FITTING	NOS	Net to Net
13	RELEVANT ZIP FASTENER	MTR	769.41
14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	18.05
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	36.91

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20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 3:- "PVC EXECUTIVE BAG"

Export Product Description	PVC EXECUTIVE BAG
QTY (In Nos.)	1,066

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVANT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CV S WIDTH 57 INCHES)	MTR	404.55
4	RELEVANT INNER LINING (ASIAN FAIR LLE - WR + 1X CLEAR PU COATING / M P TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	1246.74
5	RELEVANT INNER LINING (MUSIKA N APPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	22.07
6	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	222.50
7	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	755.89
8	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	69.26
9	RELEVANT WEBBING	MTR	1609.66
11	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	5.39
12	METAL FITTING	NOS	Net to Net
13	RELEVANT ZIP FASTENER	MTR	586.30
14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	12.15
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	31.34
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy

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21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
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EXPORT MADE ITEM NO. 4:- "LEATHER LAPTOP BAG"

Export Product Description	LEATHER LAPTOP BAG
QTY (In Nos.)	1,200

Import item:

S.No.	Item Description	UOM	Total Qty
2	RELEVANT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BURSH TWILL/ BELT VERTICLE 12CM L W PVC REPS PEBBLE EMBSS / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC / BIO BEACH UN-WASHED COTTON CANVAS / 37.5CM SIG DESERT TULIP PVC SLG WIDTH 57 INCHES)	MTR	38.778
4	RELEVANT INNER LINING (ASIAN FAIRLE - WR + 1X CLEAR PU COATING / M P TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	1072.536
5	RELEVANT INNER LINING (MUSIKAN APPA EMBOS / ALPINA EMBOS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	7.176
6	RELEVANT REINFORCEMENT MATERIAL NON WOVEN LINING (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	470.58
7	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	736.92
8	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	67.62
12	METAL FITTING	NOS	Net to Net
13	RELEVANT ZIP FASTENER	MTR	696
15	STOPPER	NOS	Net to Net
16	STOPPER	SET	Net to Net
17	SNAP BUTTON	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	18.72
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	44.28
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy

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21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
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EXPORT MADE ITEM NO. 5:- "LEATHER HAND BAG"

Export Product Description	LEATHER HAND BAG
QTY (In Nos.)	9007

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC / 14.34CM DRAGON FLY SLG PVC / 12 CM LT WT PVC REPS PEBBLE EMBOS S / 10.6CM SIG C LUXE PEBBLE EMBOS NO SCRIP-50/50 TC BLEND PLAIN WEAWE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	543.80
4	RELEVENT INNER LINING (ASIAN FAILE - WR + 1X CLEAR PU COATING / M P TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	4,464.32
5	RELEVENT INNER LINING (MUSIKA N APPA EMBOS / ALPINA EMBOS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	195.77
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	1,510.20
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	2,567.76
8	RELEVENT REINFORCEMENT MATERIAL BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	281.74
9	RELEVENT WEBBING	MTR	13,240.29
10	RELEVENT MESH	MTR	403.96
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	5,764.48
14	SLIDER	NOS	Net to Net
16	STOPPER	SET	Net to Net
17	SNAP BUTTON	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	58.55
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	152.22

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20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 6:- "PVC HAND BAG"

Export Product Description	PVC HAND BAG
QTY (In Nos.)	6,821

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC / 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	1058.96
3	RELEVENT OUTER LINING (12CM SIG C 1.25MM PEBBLE DENIM PVC - POLY/CTN NON-BRUSH TWILL / 16CM GEO FOULARD SCRPT PVC - 600D CANVAS/ 19.6CM RIBBON BOUQUET SCRIP PVC/ SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC / 56.94CM GRUNGE BUFFALO PLAID PVC WIDTH 57 INCHES)	MTR	2274.80
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	3444.37
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	86.29
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	1354.68
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	2627.79
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	188.26
9	RELEVENT WEBBING	MTR	10299.71
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	4218.11

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14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	35.47
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	68.89
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 7:- "LEATHER PURSE"

Export Product Description	LEATHER PURSE
QTY (In Nos.)	10,000

Import item:

S.No.	Item Description	UOM	Total Qty
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	4335.50
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	2334.50
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	2806.00
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	1408.75
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	133.40
11	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	1112.05
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	13800.00
14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	91.00
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	216.00
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy

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21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
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EXPORT MADE ITEM NO. 8:- "PVC PURSE"

Export Product Description	PVC PURSE
QTY (In Nos.)	7,500

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	402.79
2	RELEVENT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC / BIO BEACH UN-WASHED COTTON CANVAS / 37.5CM SIG DESERT TULIP PVC SLG WIDTH 57 INCHES)	MTR	1095.38
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	1624.95
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	988.43
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	642.56
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	457.13
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	11.21
11	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	386.40
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	2992.50
14	SLIDER	NOS	Net to Net
16	STOPPER	SET	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net

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18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	48.75
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	105.75
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE PACKING MATERIAL	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 9:- "PVC WALLET"

Export Product Description	PVC WALLET
QTY (In Nos.)	20,000

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVANT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP- 50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	685.4
4	RELEVANT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	1879.1
5	RELEVANT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	1368.5
6	RELEVANT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	579.6
7	RELEVANT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	366.8
8	RELEVANT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	MTR	62.1
11	RELEVANT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	747.5
12	METAL FITTING	NOS	Net to Net
13	RELEVANT ZIP FASTENER	MTR	6700
14	SLIDER	NOS	Net to Net
16	STOPPER	SET	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	62

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19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	164
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 10:- "LEATHER CARD HOLDER"

Export Product Description	LEATHER CARD HOLDER
QTY (In Nos.)	5,000

Import item:

S.No.	Item Description	UOM	Total Qty
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	75
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	68.5
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	125.5
11	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	555
12	METAL FITTING	NOS	Net to Net
18	RELEVENT LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	9
19	RELEVENT PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	15
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 11:- "PVC CARD HOLDER"

Export Product Description	PVC CARD HOLDER
QTY (In Nos.)	7,500

Import item:

S.No.	Item Description	UOM	Total Qty
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1	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAWE / CORDURA P/1220*1500D CDR ECO H/ CVS WIDTH 57 INCHES)	MTR	187.50
3	RELEVENT OUTER LINING (12CM SIG C 1.25MM PEBBLE DENIM PVC - POLY/CTN NON-BRUSH TWILL / 16CM GEO FOULARD SCRPT PVC - 600D CANVAS/ 19.6CM RIBBON BOUQUET SCRIP PVC/ SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC / 56.94CM GRUNGE BUFFALO PLAID PVC WIDTH 57 INCHES)	MTR	170.25
4	RELEVENT INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING / MP TWILL LINING - WR + 1X CLEAR PU COATING / SLG COACH SCATTER LOGO LINING WIDTH 59 INCHES)	YARD	511.50
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	270.00
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	108.75
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	63
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	9
11	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	644.25
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	922.50
14	SLIDER	NOS	Net to Net
17	SNAP BUTTON (METAL FITTING)	SET	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	19.50
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	39.75
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
22	PACKING GIFT BOX (NON CORRUGATED) (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 12:- "PVC JEWELLERY BOX"

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Export Product Description		PVC JEWELLERY BOX
QTY (In Nos.)		3,760

Import item:

S.No.	Item Description	UOM	Total Qty
2	RELEVENT OUTER LINING (CROSS GRAIN EMBOSSED PVC - POLYCTN NON BRUSH TWILL/ BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS / 10.5CM OUTLINE SIG C REPS CVC JACQRD / PVC / 63.98 CM SIG C WILD BEAST CAMO PVC / 12CM PRINTED PVC / BIO BEACH UN-WASHED COTTON CANVAS / 37.5CM SIG DESERT TULIP PVC SLG WIDTH 57 INCHES)	MTR	275.44
3	RELEVENT OUTER LINING (12CM SIG C 1.25MM PEBBLE DENIM PVC - POLY/CTN NON-BRUSH TWILL / 16CM GEO FOULARD SCRPT PVC - 600D CANVAS/ 19.6CM RIBBON BOUQUET SCRIP PVC/ SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC / 56.94CM GRUNGE BUFFALO PLAID PVC WIDTH 57 INCHES)	MTR	268.09
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	311.33
6	RELEVENT REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	0.86
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	26.81
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	4.76
11	RELEVENT BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	4.76
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	1259.60
14	SLIDER	NOS	Net to Net
18	LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	7.90
19	PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	23.69
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 13:- “PVC PILL BOX”

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Export Product Description	PVC PILL BOX
QTY (In Nos.)	2300

Import item:

S.No.	Item Description	UOM	Total Qty
1	RELEVENT OUTER LINING (SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/ 14.34CM DRAGON FLY SLG PVC / 12CM LT WT PVC REPS PEBBLE EMBOSS / 10.6CM SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE / CORDURA P/1220*1500D CDR ECO H/CVS WIDTH 57 INCHES)	MTR	84.64
5	RELEVENT INNER LINING (MUSIKA NAPPA EMBOSS / ALPINA EMBOSS MUSIKA BONDED PU INTERIOR / WIDTH 58 INCHES)	MTR	52.9
7	RELEVENT REINFORCEMENT MATERIAL (210 D & 420 D NYLON / KIMLON / 0.2MM 18P WHITE COLOR LINING/ MICRO FIBER SOFT NON WOVEN)	YARD	2.645
8	RELEVENT REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	2.9095
12	METAL FITTING	NOS	Net to Net
13	RELEVENT ZIP FASTENER	MTR	604.9
14	SLIDER	NOS	Net to Net
18	RELEVENT LEATHER AUXILIARY (POLISHES CHM330 / CHS330) (POLISHES / EDGE STAIN)	KGS	4.6
19	RELEVENT PRIMER / POLISHES (DA550 / DAH630 / CA220 / UA400H) (PRIMER)	KGS	14.49
20	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
21	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
23	PLASTIC BOTTLE / PLASTIC CAP (PACKING MATERIAL)	NOS	As Per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions.

36	Case No.:25/5/84-ALC3/2019	Party Name: BAGGA INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00079/AM20/	RLA File :05/23/040/00075/AM20/	Lic.No/Date:0510410643 21.05.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

37	Case No.:1/8/84-	Party Name: HIGH	Meet	Status:Deffered
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	ALC3/2019	PERFORMANCE TEXTILES PRIVATE LIMITED	No/Date:16/84- ALC3/2019 16.01.2020	and Re-indexed
HQ File :01/84/050/00146/AM20/	RLA File :05/23/040/00122/AM20/	Lic.No/Date:0510411154 04.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

38	Case No.:2/8/84- ALC3/2019	Party Name: KOTTEX INDUSTRIES PVT LTD	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00147/AM20/	RLA File :52/24/040/00019/AM20/	Lic.No/Date:5210043105 05.07.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

39	Case No.:3/8/84- ALC3/2019	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00148/AM20/	RLA File :34/24/040/00023/AM20/	Lic.No/Date:3410045259 05.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

40	Case No.:5/8/84- ALC3/2019	Party Name: MAYA EXPORTS CORPN	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00150/AM20/	RLA File :05/24/040/00215/AM20/	Lic.No/Date:0510411178 08.07.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

41	Case No.:6/8/84- ALC3/2019	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00151/AM20/	RLA File :34/24/040/00018/AM20/	Lic.No/Date:3410045267 08.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

42	Case No.:7/8/84- ALC3/2019	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84- ALC3/2019	Status:Deffered and Re-indexed
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			16.01.2020	
HQ File :01/84/050/00152/AM20/	RLA File :34/24/040/00027/AM20/	Lic.No/Date:3410045268 08.07.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

43	Case No.:8/8/84-ALC3/2019	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00153/AM20/	RLA File :34/24/040/00013/AM20/	Lic.No/Date:3410045269 08.07.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

44	Case No.:9/8/84-ALC3/2019	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00154/AM20/	RLA File :34/24/040/00359/AM19/	Lic.No/Date:3410045270 08.07.2019	Defer Date:16.01.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

45	Case No.:10/8/84-ALC3/2019	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00155/AM20/	RLA File :34/24/040/00026/AM20/	Lic.No/Date:3410045271 08.07.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

46	Case No.:12/8/84-ALC3/2019	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00157/AM20/	RLA File :50/24/040/00008/AM16/	Lic.No/Date:5010002537 09.07.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

47	Case No.:13/8/84-ALC3/2019	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File	RLA File	Lic.No/Date:5010002538		Defer

:01/84/050/00158/AM20/	:50/24/040/00019/AM16/	09.07.2019	Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.			

48	Case No.:16/8/84-ALC3/2019	Party Name: SPUNWEB NONWOVEN PVT.LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00161/AM20/	RLA File :24/24/040/00017/AM20/	Lic.No/Date:2410042809 11.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that firm was asked with reminder on 21.01.2020 to furnish the hard copy of application. Reply is still not received committee decided to send a final reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

49	Case No.:18/8/84-ALC3/2019	Party Name: RAHMAN INDUSTRIES LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00163/AM20/	RLA File :06/24/040/00026/AM20/	Lic.No/Date:0610039242 15.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

50	Case No.:20/8/84-ALC3/2019	Party Name: DAKS INDIA INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00165/AM20/	RLA File :05/23/040/00155/AM20/	Lic.No/Date:0510411267 17.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

51	Case No.:21/8/84-ALC3/2019	Party Name: VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00166/AM20/	RLA File :03/95/040/00339/AM20/	Lic.No/Date:0310830403 18.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

52	Case No.:22/8/84-ALC3/2019	Party Name: INDAUTO FILTERS,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status: Approve
HQ File :01/84/050/00167/AM20/	RLA File :07/24/040/00084/AM20/	Lic.No/Date:0710115178 18.07.2019		
Decision : Committee considered the case as per agenda along with other relevant papers and went				

through the details submitted in this case and noted that case pertains to DPIIT and decided to ratify the norms as under:

S.N.	Export item	Qty.		Import item	Qty. Recommended
1.	FLEXIBLE INTERMEDIATE BULK CONTAINERS: BULK CONTAINER LINER WITH ANTI-STATIC ADDITIVES NAMELY(ENTIRA POLYMER MODIFIER) CONTAINING- PP GRANULES 285000KGS UV 6000KGS ENTIRA AS SD 100-POLYMER MODIFIER 9000KGS ALONGWITH CAMBUCKLE 40000NOS CARABINE HOOK 60000NOS RED METAL HOOK 120000NOS	300000.000 K.G.	1.	PP GRANULES	As Applied
			2.	UV STABILIZER MASTER BATCH (CONTAINING NOT MORE THAN 20% UV STABILIZER)	As Applied
			3.	ENTIRA AS SD 100-POLYMER MODIFIER	Subject to Maximum 5% of FOB value of Export
			4.	CAM BUCKLE	Net to Net
			5.	RED METAL HOOK	Net to Net
			6.	CARABINE HOOK	Net to Net

RA concerned may take necessary action subject to compliance of other usual conditions.

53	Case No.:29/8/84-ALC3/2019	Party Name: GRAND INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00174/AM20/	RLA File :06/24/040/00030/AM20/	Lic.No/Date:0610039249 23.07.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

54	Case No.:30/8/84-ALC3/2019	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00175/AM20/	RLA File :34/24/040/00312/AM19/	Lic.No/Date:3410045308 23.07.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

55	Case No.:33/8/84-ALC3/2019	Party Name:OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00178/AM20/	RLA File :05/24/040/00242/AM20/	Lic.No/Date:0510411344 25.07.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

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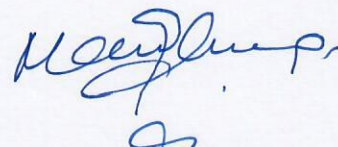
56	Case No.:39/8/84-ALC3/2019	Party Name:RAINBOW FABPACK LLP	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00184/AM20/	RLA File :24/24/040/00013/AM20/	Lic.No/Date:2410042827 25.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

57	Case No.:38/8/84-ALC3/2019	Party Name:SARAH EXIM PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00183/AM20/	RLA File :03/95/040/00405/AM20/	Lic.No/Date:0310830615 26.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda along with other relevant papers and noted that firm was on dated 20.01.2020 to furnish the following information : 1. Weight of export product in Mtr. 2. Sample of both the export product and input, tagged with name to identity. Reply is still not received. Committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

58	Case No.:40/8/84-ALC3/2019	Party Name: SUPERHOUSE LTD.,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00185/AM20/	RLA File :06/24/040/00032/AM20/	Lic.No/Date:0610039252 26.07.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

59	Case No.:1/9/84-ALC3/2019	Party Name: SLAYTEX CREATION	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00186/AM20/	RLA File :13/24/040/00158/AM20/	Lic.No/Date:1310049366 29.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020				

60	Case No.:2/9/84-ALC3/2019	Party Name:MITTAL INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00187/AM20/	RLA File :33/24/040/00016/AM20/	Lic.No/Date:3310030569 29.07.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020				



61	Case No.:4/9/84-ALC3/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00189/AM20/	RLA File :03/94/040/00361/AM20/	Lic.No/Date:0310830746 01.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020				

62	Case No.:5/9/84-ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00190/AM20/	RLA File :05/24/040/00258/AM20/	Lic.No/Date:0510411412 01.08.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

63	Case No.:6/9/84-ALC3/2019	Party Name:UNICARE FIRE SAFETY (INDIA) P. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00191/AM20/	RLA File :05/24/040/00261/AM20/	Lic.No/Date:0510411419 01.08.2019		
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under:				
Export Item	Qty.	Import Item	Qty. Recommended	
FULL BODY HARNESS	15000.000 Number	QRA BUCKLE, ED BLACK N-479-BK	Net To Net	
RA concerned may take necessary action subject to compliance of other usual conditions.				

64	Case No.:7/9/84-ALC3/2019	Party Name:ABHIKRITI IMPEX PVT. LTD.	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00192/AM20/	RLA File :02/24/040/00063/AM20/	Lic.No/Date:0210209345 01.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish the following information as applicant claimed 3% wastage from fibre to garments:				
<ol style="list-style-type: none"> 1. Hard copy of application. 2. CAD, Image of each export product. 3. Fabric consumed in making of each garments in Sq. Mtr. 4. Each fabric in Sq. Mtr made from input fibers. 				
Reply is not received so far. NC decided to send a final reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

65	Case No.:8/9/84-	Party Name: KIWI	Meet	Status:Deffered
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	ALC3/2019	ENTERPRISES PVT. LTD.	No/Date:16/84-ALC3/2019 16.01.2020	and Re-indexed
HQ File :01/84/050/00193/AM20/	RLA File :05/23/040/00175/AM20/	Lic.No/Date:0510411436 05.08.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

66	Case No.:9/9/84-ALC3/2019	Party Name: P.K.OVERSEAS	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00194/AM20/	RLA File :05/24/040/00241/AM20/	Lic.No/Date:0510411437 05.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to wait for their comments. The case stands deferred for re-listing on 18.06.2020.				

67	Case No.:11/9/84-ALC3/2019	Party Name: INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00196/AM20/	RLA File :56/24/040/00010/AM20/	Lic.No/Date:5610005664 05.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 27.01.2020 to furnish the following information : 1. From staple fibre to felt the wastage claimed in 6% whereas from scrim to felt 10% should be lower than fibre. 2. Applicant may clarify with justification, manufacturing process and stage wise wastage. Reply is not received so far. Committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

68	Case No.:13/9/84-ALC3/2019	Party Name:R.K. INDUSTRIES-IV	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00198/AM20/	RLA File :04/24/040/00080/AM20/	Lic.No/Date:0410165940 07.08.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda and noted that the firm was asked on 27.01.2020 to furnish the following information: 1. Applicant may furnish the weight of 100% cotton jacquard fabric as input and that contained in export product. 2. % wastage claimed, justification for wastage claimed. 3. Image & measurement chart of each export product. 4. Calculation sheet to arrive of the requirement of input in export product. 5. Hard copy of application. Reply is not received so far. Committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

69	Case No.:14/9/84-ALC3/2019	Party Name: R.K. INDUSTRIES-IV	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00199/AM20/	RLA File :04/24/040/00081/AM20/	Lic.No/Date:0410165941 07.08.2019	Defer Date:18.06.2020	
Decision : Committee considered the case as per agenda and noted that the firm was asked on 27.01.2020 to furnish the following information: <ol style="list-style-type: none"> 1. Applicant may furnish the weight of 100% cotton jacquard fabric as input and that contained in export product. 2. % wastage claimed, justification for wastage claimed. 3. Image & measurement chart of each export product. 4. Calculation sheet to arrive of the requirement of input in export product. 5. Hard copy of application. Reply is not received so far. Committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

70	Case No.:15/9/84-ALC3/2019	Party Name:GAURAV INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00200/AM20/	RLA File :05/23/040/00182/AM20/	Lic.No/Date:0510411455 07.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

72	Case No.:18/9/84-ALC3/2019	Party Name:GAURAV INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00203/AM20/	RLA File :05/23/040/00188/AM20/	Lic.No/Date:0510411480 09.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

74	Case No.:23/9/84-ALC3/2019	Party Name: DAS STYLE PVT.LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00208/AM20/	RLA File :02/24/040/00077/AM20/	Lic.No/Date:0210209373 14.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT and firm was asked on 27.01.2020 to furnish the following information : <ol style="list-style-type: none"> 1. Complete calculation for requirement of imported and indigenous items for the manufacture of export product (separately for each item) duly certified by Chartered Engineer. 2. Complete details of Import items, with specification indicating location in the drawing /design/layout of the bag with its application. 3. To give unit of measurement of import items in sq. mt. or alternatively to give width (with calculation for import requirement. Reply is not received so far. Committee decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

75	Case No.:24/9/84-ALC3/2019	Party Name:DAKS INDIA INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00209/AM20/	RLA File :05/23/040/00191/AM20/	Lic.No/Date:0510411528 19.08.2019		Defer Date:18.06.2020
Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and noted that case pertains to DPIIT and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

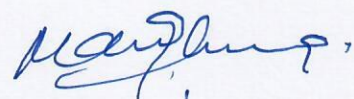
76	Case No.:25/9/84-ALC3/2019	Party Name:GAURAV INTERNATIONAL	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00210/AM20/	RLA File :05/23/040/00192/AM20/	Lic.No/Date:0510411529 19.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing on 18.06.2020.				

77	Case No.:26/9/84-ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00211/AM20/	RLA File :05/24/040/00277/AM20/	Lic.No/Date:0510411534 19.08.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

78	Case No.:27/9/84-ALC3/2019	Party Name:SAIVANA EXPORTS PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00212/AM20/	RLA File :05/24/040/00290/AM20/	Lic.No/Date:0510411539 19.08.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to wait for comments of technical authority. The case stands deferred for re-listing on 18.06.2020.				

79	Case No.:28/9/84-ALC3/2019	Party Name:WEAR WELL INDIA PVT. LTD.,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00213/AM20/	RLA File :05/24/040/00284/AM20/	Lic.No/Date:0510411541 19.08.2019		Defer Date:18.06.2020
Decision: Committee consider the case as per agenda along with other relevant papers and decided to send a reminder to the firm for sample of product, legible copy of CAD along with image and measurement chart. The case stands deferred for re-listing on 18.06.2020.				

80	Case No.:30/9/84-ALC3/2019	Party Name:HINDUSTAN APPAREL	Meet No/Date:16/84-ALC3/2019	Status:Deffered and Re-indexed
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		INDUSTRIES	16.01.2020	
HQ File :01/84/050/00215/AM20/	RLA File :03/94/040/00390/AM20/	Lic.No/Date:0310831097 20.08.2019	Defer Date:18.06.2020	
Decision: Committee consider the case as per agenda along with other relevant papers and decided to defer the case and send the firm's representation to DCMSME for their comments. The case stands deferred for re-listing on 18.06.2020.				

81	Case No.: 31/9/84- ALC3/2019	Party Name:TREGUS PRIVATE LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00216/AM20/	RLA File :03/95/040/00515/AM20/	Lic.No/Date:0310831119 21.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and decided to send a final reminder to the firm to furnish the hard copy of the application for fixation of norms. The case stands deferred for re-listing on 18.06.2020				

82	Case No.: 33/9/84- ALC3/2019	Party Name:NANDAN DENIM LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00218/AM20/	RLA File :08/24/040/00164/AM20/	Lic.No/Date:0810146039 23.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and noted that the firm was asked on 27.01.2020 to furnish the following: <ol style="list-style-type: none"> 1. The quantum of denim cloth (a) over dyed (b) printed (c) over dyed and printed separately.2. 2. Dye and Process used for Printing 3. Purpose of use of Cotton Rags 4. Manufacturing Process for making of cloth from cotton yarn cotton rags with stage wise wastage each for cotton yarn and rags 5. % of cotton yarn and rags portion present in the export product. 6. Hard copy of application. Reply is not received so far so NC decided to send a final reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

83	Case No.: 7/12/85- ALC3/2019	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/85/050/00074/AM20/	RLA File :05/24/040/00306/AM20/	Lic.No/Date:0510411617 23.08.2019	Defer Date:18.06.2020	
Decision: Committee consider the case as per agenda along with other relevant papers and decided to ask the firm to furnish the hard copy of application for examination. The case stands deferred for re-listing on 18.06.2020.				

84	Case No.: 34/9/84- ALC3/2019	Party Name: PINNACLE CLOTHING CO	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00219/AM20/	RLA File :05/24/040/00308/AM20/	Lic.No/Date:0510411633 26.08.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for.				

RA concerned may take necessary action subject to compliance of other usual conditions.

85	Case No.:35/9/84-ALC3/2019	Party Name:SAIVANA EXPORTS PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00220/AM20/	RLA File :05/24/040/00310/AM20/	Lic.No/Date:0510411634 26.08.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and other relevant papers and noted that firm was asked on 27.01.2020 to furnish the CAD, Image and Measurement Chart of the product. Reply is not received so far so NC decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

86	Case No.:8/13/85-ALC3/2019	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/85/050/00083/AM20/	RLA File :05/24/040/00335/AM20/	Lic.No/Date:0510411863 17.09.2019	Defer Date:18.06.2020	
Decision: Committee considered the case as per agenda and noted that CLA Delhi was requested to send hard copy of the application but application of the above mentioned AA has not yet been received. Committee decided to ask the firm to send a copy of application of the above mentioned Adv authorization. The case stands deferred for re-listing on 18.06.2020.				

87	Case No.:1/12/84-ALC3/2019	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00274/AM20/	RLA File :06/24/040/00049/AM20/	Lic.No/Date:0610039302 30.09.2019	Defer Date:18.06.2020	
Decision: Committee consider the case as per agenda along with other relevant papers and decided to send a reminder to the firm for the hard copy of application for examination. The case stands deferred for re-listing on 18.06.2020.				

88	Case No.:2/12/84-ALC3/2019	Party Name:MEWAD POLYMERS PVT.LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve	
HQ File :01/84/050/00275/AM20/	RLA File :34/24/040/00153/AM20/	Lic.No/Date:3410045497 30.09.2019			
Decision: Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT. Committee decided to ratify the norms as per comments received from DPIIT as under:					
S.No.	Export Item	Qty.		Import Item	Qty. Recommended
1.	Flexible Intermediate Bulk Containers (Net Content of PP FABRIC 261 M.T. & THREAD 29 M.T.)	290.000 M.T.	1.	PP FABRIC	274.05 M.T
			2.	THREAD(Relevant thickness and quality)	30.45 M.T.

RA concerned may take necessary action subject to compliance of other usual conditions.

89	Case No.:3/12/84-ALC3/2019	Party Name: POOJA INTERNATIONAL	Meet No/Date:16/84-	Status:Deffered and Re-indexed
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			ALC3/2019 16.01.2020	
HQ File :01/84/050/00276/AM20/	RLA File :05/24/040/00364/AM20/	Lic.No/Date:0510412002 01.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and decided to send a reminder to the firm to furnish the complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms. The case stands deferred for re-listing on 18.06.2020.				

90	Case No.:4/12/84- ALC3/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00277/AM20/	RLA File :05/24/040/00363/AM20/	Lic.No/Date:0510412012 03.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and noted that firm's representation has been send to DPIIT. Committee decided to wait for their comments. The case stands deferred for re-listing on 18.06.2020.				

91	Case No.:5/12/84- ALC3/2019	Party Name:N Z SEASONAL WEAR PVT.LTD.	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00278/AM20/	RLA File :03/95/040/00657/AM20/	Lic.No/Date:0310831993 03.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the following information : 1. Requirement of each input per piece of export product in table form. 2. Image, CAD and Manufacturing Chart for each export product. Reply is not received so far so NC decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

92	Case No.:7/12/84- ALC3/2019	Party Name:PINNACLE CLOTHING CO	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00280/AM20/	RLA File :05/24/040/00370/AM20/	Lic.No/Date:0510412028 04.10.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

93	Case No.:8/12/84- ALC3/2019	Party Name: CHOWDHARY OVERSEAS LIMITED	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00281/AM20/	RLA File :06/24/040/00050/AM20/	Lic.No/Date:0610039305 04.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and decided to send a reminder to the firm to furnish the complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms. The case stands deferred for re-listing on 18.06.2020.				

94	Case No.:9/12/84- ALC3/2019	Party Name:SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meet No/Date:16/84- ALC3/2019	Status:Deffered and Re-indexed
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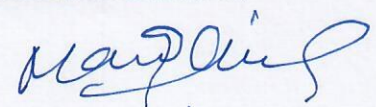
HQ File :01/84/050/00282/AM20/	RLA File :32/24/040/00046/AM20/	Lic.No/Date:3210079137 04.10.2019	16.01.2020	Defer Date:18.06.2020
Decision : Committee considered the case as per agenda and noted that the firm was asked on 21.01.2020 to furnish the weight of Export Product in kg's and complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms. Reply is not received so far so NC decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

95	Case No.:10/12/84-ALC3/2019	Party Name:SARATHY EXPORT FABRICS	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00283/AM20/	RLA File :32/24/040/00053/AM20/	Lic.No/Date:3210079136 04.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and noted that the firm was asked to furnish the following information: <ol style="list-style-type: none"> 1. Weight of input fabric in kg . 2. Content of input fabric in kg's in each export product. 3. Complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms Reply is not received so far so NC decided to send a reminder to the firm. The case stands deferred for re-listing on 18.06.2020.				

96	Case No.:11/12/84-ALC3/2019	Party Name:CENTURY OVERSEAS	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00284/AM20/	RLA File :05/23/040/00268/AM20/	Lic.No/Date:0510412042 07.10.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

97	Case No.:13/12/84-ALC3/2019	Party Name: PRIME STAR FASHIONS,	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00286/AM20/	RLA File :32/24/040/00058/AM20/	Lic.No/Date:3210079141 10.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and decided to send a reminder to the firm to furnish the complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms. The case stands deferred for re-listing on 18.06.2020.				

98	Case No.:14/12/84-ALC3/2019	Party Name:ASHUTOSH FIBRE PVT. LTD.	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approved
HQ File :01/84/050/00287/AM20/	RLA File :08/24/040/00221/AM20/	Lic.No/Date:0810146301 10.10.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				




99	Case No.:15/12/84-ALC3/2019	Party Name:SAGAR BRUSH INDUSTRIES	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Deffered and Re-indexed
HQ File :01/84/050/00288/AM20/	RLA File :32/24/040/00060/AM20/	Lic.No/Date:3210079147 11.10.2019		Defer Date:18.06.2020
Decision: Committee considered the case as per agenda and decided to send a reminder to the firm to furnish the complete two sets of application along with copy of Adv. Authorisation for fixation of adhoc norms. The case stands deferred for re-listing on 18.06.2020				

100	Case No.:16/12/84-ALC3/2019	Party Name:GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	Status:Approve
HQ File :01/84/050/00289/AM20/	RLA File :32/24/040/00056/AM20/	Lic.No/Date:3210079152 14.10.2019		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

